

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 326 of 2013

Dated : 27th November, 2014

In the matter of:

Haryana Power Generation Corporation Ltd. Appellant(s)

Versus

**Haryana Electricity Regulatory Commission
& Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Pradeep Dahiya

Counsel for the Respondent(s) :

ORDER

The Bench has not assembled today.

The matter is posted for hearing on **16th December, 2014.**

Court Master